

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV-SINH SOLANKI): (a) Yes, sir.

- (b) No, Sir.
- (c) Does not arise.
- (d) Does not arise.

[*Translation*]

Production of Foodgrains

*154. **SHRI RAJVEER SINGH:** Will the Minister of AGRICULTURE be pleased to state:

- (a) the foodgrains produced during 1990-91, State-wise;
- (b) whether the production is much lower than the production in 1989-90; and
- (c) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE (DR. BALRAM JAKHAR):

(a) The final estimate of production of foodgrains for 1990-91 are yet to be received from some of the States. However, as per the present assessment the total production of foodgrains during 1990-91 is likely to be in the range of 176.0 to 176.5 million tonnes. Statewise breakup of the production range for 1990-91 is given below:—

(*Lakh tonnes*)

<i>State</i>	<i>Foodgrains production</i>
Andhra Pradesh	131.07
Assam	34.26
Bihar	123.36
Gujarat	47.49
Haryana	95.71
Himachal Pradesh	13.26
Jammu & Kashmir	17.07
Karnataka	63.06

<i>State</i>	<i>Foodgrains production</i>
Kerala	10.93
Madhya Pradesh	177.68
Maharashtra	120.69
Orissa	70.10
Punjab	191.11
Rajasthan	109.80
Tamil Nadu	75.86
Uttar Pradesh	350.03
West Bengal	109.51
Others	19.01
Total	1760.00

- (b) No, Sir.
- (c) Does not arise.

[*English*]

Study of Delhi Municipal Corporation's Finances

*155. **SHRI CHITTA BASU:** Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the findings of the National Institute of Urban Affairs regarding finances of the Delhi Municipal Corporation;
- (b) if so, the essence of the findings thereof and the recommendations made; and
- (c) the action proposed to be taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):

(a) The study was undertaken by the National Institute of Urban Affairs at the instance of the Government of India.

(b) and (c) The major recommendations pertain to streamlining of tax administration; delinking of determination of rateable values from

rent control laws; rationalisation of terminal tax rates; resource mobilisation through commercial and remunerative projects; regular work-study of staffing pattern, etc. MCD has taken action to implement most of the major recommendations. Regarding delinking of rateable values from rent control laws, the Delhi Administration is seized of the matter.

[Translation]

New Telephone Connections

*155. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants to whom 'O.B.' number have been issued by the Mahanagar Telephone Nigam Limited during the last one year;

(b) whether all of them have been provided with telephone connections;

(c) if not, the reasons for the delay; and

(d) the time by which they are likely to be provided with telephone connections?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) The number of applicants to whom the OB numbers have been issued from 1-7-90 to 30-6-91 is as follows:—

Delhi — 66,600

Bombay — 49,614

(b) No, Sir.

(c) While most of the applicants to whom the OBs have been issued have been provided with the telephone connections, in some areas telephone connections could not be provided due to non-availability of cable

pairs. In a few cases telephone connections could not be provided due to incomplete address, change of address, subscriber's premises not being ready, etc.

(d) In all the above cases telephone connections will be provided progressively before 31-12-1991.

[English]

Opening of Departmental Telegraph Office at Bhadrak (Orissa)

*157. SHRI ARJUN CHARAN SETHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there have been demand for opening a Departmental Telegraph Office at Bhadrak Head Post Office in district Balasore of Orissa; and

(b) if so, the reasons for not opening the said Office there?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT):

(a) Yes, Sir.

(b) The current traffic does not justify the upgradation of the existing telegraph office into a Departmental Telegraph Office, at Bhadrak Head Post Office.

Increase in Prices of DMS Ghee and Butter

*158. SHRI MADAN LAL KHURANA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the prices of ghee and butter marketed by Delhi Milk Scheme have been increased;

(b) if so, the details thereof; and

(c) the reasons therefor?